

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/59/2016
NAME OF THE PETITIONER(S) : C Manoharan
NAME OF THE RESPONDENT(S) : Mathi Leathers Pvt Ltd and 7 others
UNDER SECTION : 397/398, 111, 237


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. P. Muralikrishnan	Counsel for Petitioner	S. P. Muralikrishnan
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ORDER

Counsel for Petitioner present and produced an order dated 29.08.2013 passed by the Hon'ble High Court of Madras in Misc. petition No.1/2013 in connection with Company Appeal No.4/2013 wherein the interim stay has been granted, the copy of the order is placed on the file. The matter is adjourned *sine die*. However, the Petitioner is at liberty to mention the same if any final order is passed by the Hon'ble High Court of Madras in the pending appeal.


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)